

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3817
ANSWERED ON:19.04.2010
RETAIL BUSINESS IN THE COUNTRY
Kaswan Shri Ram Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of foreign and domestic capital investment in retail business in the country; and
- (b) the details of foreign/corporate companies which have been given permission to do retail business in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): As per the extant policy, Foreign Direct Investment (FDI) is not permitted in retail trade except in Single Brand retail where FDI up to 51%, with prior Government approval is allowed. So far, Government has approved 55 proposals for Single Brand Retail with FDI up to 51%. A statement showing the details of the approvals is at Annex.